NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Manjula dly, Adv for Adv. Shankarnavayanan

D. PARIVENTRAN AdV FOR Adv. T.V-Laksmanan REP. FOR POSITIONES

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ORDER

Ms Manjula Devi, counsel for petitioner present. Shri Pariventhan, counsel for R3 present and undertakes to file vakalat for R1. Counsel for petitioner is directed to serve private notice on rest of the Respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)